

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/158/2016
NAME OF THE PETITIONER(S) : Dr. K.K. Bhattacharya
NAME OF THE RESPONDENT(S) : M/s Fruzyme Biotech India Pvt Ltd & 2 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) Seema Kumari Chohan	K. Moorthy Counsel for Petitioner	<i>[Signature]</i> 18/12/17
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ORDER

Counsel for the petitioner present. Counsel for the respondent absent. Counsel for the petitioner stated that talks between the parties for settlement are still going on and prayed for time to submit the outcome of the settlement. At request time is enlarged. Put up on 09.01.2018.

-sd-
(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

-sd-
(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)

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